

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM III/04/2014/

Dated Shillong 6th March, 2014

In partial modification of the Constitution of Bench dated 27.02.2014, since Hon'ble Mr Justice T Nanda Kumar Singh and Hon'ble Mr Justice S.R. Sen, will not be holding court due to their being out of station, the Hon'ble Chief Justice has directed that there will be no Division Bench on 7.3.2014. This has the approval of his Lordship vide note dated 6.3.2014.

By order,

REGISTRAR GENERAL

No.HCM-III/04/2014/ 187A

Dated Shillong 6th March, 2014

Copy for information to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice T.NK. Singh, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R Sen, High Court of Meghalaya, Shillong.
4. The Registrar, High Court of Meghalaya, Shillong.
5. The Advocate General, High Court of Meghalaya, Shillong.
6. The Additional Advocate General, High Court of Meghalaya, Shillong.
7. Mr./Mrs./Ms _____ Senior Advocate, High Court of Meghalaya, Shillong.
8. The Deputy Registrar Judicial, High Court of Meghalaya, Shillong.
9. The System Analyst, High Court of Meghalaya, Shillong, to upload the same in the web site.
10. The Central Government Counsel, High Court of Meghalaya, Shillong.
11. The President/Secretary, Shillong High Court Bar Association, Shillong.
12. The Court Master, High Court of Meghalaya, Shillong.
13. The High Court Notice Board.
14. Office File.

REGISTRAR GENERAL